

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 705-706/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ATEEQ AHMAD

Respondent(s)

Date : 18-11-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

Mr. Vaibhav Saini, Adv.
Mr. Keshav Ranjan, AOR
Ms. Shashi Bala, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Ld. Counsel is present on behalf of appellant.

Ld. Counsel is present on behalf of respondent.

Issue reminder for records.

List again on 24.1.2020.

SURINDER S. RATHI
Registrar

MG